

HIGH COURT FOR THE STATE OF TELANGANA

ABSTRACT

High Court for the State of Telangana - HOLIDAYS – Declaration of General Holiday on 11.04.2019 (Thursday) to the High Court for the State of Telangana, Registry, the Offices which are under the administrative control of the High Court for the State of Telangana and to all the Subordinate Courts situated in the State of Telangana, in view of the General Elections to House of the People, (Lok Sabha), 2019 and also declaring **the 7th September, 2019 as Court Working Saturday to the High Court – NOTIFIED.**

ROC.NO. 1051/SO/2018

DATED:08.04.2019

NOTIFICATION NO.09/SO/2019

Read: 1) High Court's Notification No.44/SO/2018, dt.06.12.2018.
2) High Court's Notification No.45/SO/2018, dt.06.12.2018
3) G.O.Rt.No.942, General Administration (Elections.A) Dept., dt. 29.03.2019 issued by the Government of Telangana.

In partial modification of the High Court's Notifications read above, the High Court for the State of Telangana, hereby declares **Thursday, 11th April, 2019 (Polling Day) as General Holiday** in view of the "**General Elections to House of the People, (Lok Sabha), 2019**" to the High Court for the State of Telangana, Registry, Telangana State Judicial Academy, Secunderabad, Telangana State Legal Services Authority, Hyderabad and High Court Legal Services Committee, Hyderabad, which are under the administrative control of the High Court for the State of Telangana and also to all the Subordinate Courts situated in the State of Telangana, and **the 7th September, 2019 as Court Working Saturday to the High Court for the State of Telangana.**


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana [with a request to instruct the concerned to place the same in High Court's website]
- 5) All the Unit Heads in the State of Telangana.
- 6) All the Officers, High Court for the State of Telangana.
- 7) All the Section Heads, High Court for the State of Telangana.
- 8) The Director, Telangana State Judicial Academy, Secunderabad.
- 9) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 10) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 11) The Advocate General, State of Telangana, Hyderabad.
- 12) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 13) The Chief Secretary to Government, Government of Telangana, Hyderabad.

- 14)The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 15)The Director, High Court Arbitration & Mediation Centre, Hyderabad.
- 16)The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 17)The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 18)The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
- 19)The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 20)The Secretary General, Supreme Court of India, New Delhi.
- 21)The Registrar, All High Courts in India.
- 22)The Registrar, Railway Claims Tribunal, Hyderabad.
- 23)The Registrar, Income Tax Tribunal, Hyderabad.
- 24)The Registrar, A.P. Lokayukta, Hyderabad.
- 25)The Registrar, State Consumers Redressal Forum, Hyderabad.
- 26)The Secretary, Bar Council of Telangana, Hyderabad.
- 27)The Accountant General, Telangana, Hyderabad.
- 28)The Public Prosecutor for the State of Telangana at High Court for the State of Telangana.
- 29)The Administrator, Government Pleaders, Hyderabad.
- 30)The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 31)The Special Judge for Trial of CBI Cases, Hyderabad.
- 32)The Director of Prosecutions, Hyderabad.
- 33)The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 34)The President, Telangana High Court Advocates' Association, High Court for the State of Telangana.
- 35) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
- 36)The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 37)The Director, All India Radio, Public Gardens, Hyderabad. }
- 38)The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363). } With a request for making necessary announcement
- 39) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express. } For publication in the Newspaper
- 40)The Deputy Director, Public Relations, Telangana Secretariat, Hyderabad.
- 41)The Overseer, High Court for the State of Telangana.
- 42) SPARE.